

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 312/MP/2015

- Subject : Petition under Section 79 (1) (f) of the Electricity Act, 2003, qua adjudication over payment of transmission charges and other liabilities under the Bulk Power Transmission Agreement between Meenakshi Energy Private Limited , a generating company, and Power Grid Corporation of India Ltd., the Central Transmission Utility.
- Date of hearing : 27.4.2017
- Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member
- Petitioner : Meenakshi Energy Private Limited.
- Respondent : Power Grid Corporation of India Limited.
- Parties present : Shri Kunal Singh, Advocate, MEPL
Ms. Suparna Srivastava, Advocate, PGCIL
Ms. Jyoti Prasad, PGCIL
Shri Swapnil Verma, PGCIL
Shri A.M. Pavgi, PGCIL

Record of Proceedings

Learned counsel for the petitioner submitted that arguing counsel in the matter is not available due to personal difficulty and requested for short adjournment. Learned counsel for PGCIL had no objection in this regard. Request was allowed by the Commission.

2. The Commission directed to list the petition for hearing on 2.5.2017.

By order of the Commission

Sd/-

(T. Rout)

Chief (Legal)